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Title: The Minister of State in the Ministry of Petroleum and Natural Gas laid the statement regarding status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Petroleum and Natural Gas on the Subject "Activities of Directorate General of Hydrocarbons" – A Review, pertaining to the Ministry of Petroleum and Natural Gas.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay the Statement on the status of implementation of recommendations contained in the Twelfth Report of the Standing Committee on Petroleum and Natural Gas (14th Lok Sabha) in pursuance of the directions of the Speaker under the provisions of Direction 73A on the subject "Activities of the Directorate General of Hydrocarbons – A Review" presented to Lok Sabha on 28.11.2006.

Action Taken Statement on the recommendations/observations contained in the Report of the Committee had been sent to the Standing Committee on Petroleum and Natural Gas on 29th March, 2007. Reply to the recommendation No. 2 (para 6 of the Action Taken Report) was elaborated and it was also confirmed that the draft ATR was also found factually correct vide O.M. No. O-27012/1/2005-ONG-III on 25.6.07.

There are fifteen recommendations made by the Committee in the said Report where action was called for on the part of the Government. These recommendations mainly pertain to the issues like cadre strength, budget of DGH, accelerating the pace of exploration, and use of modern techniques in the exploration etc.

The present status of the implementation of various recommendations made by the Committee is laid on the Table of the House in the Annexure to my Statement. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I request that this may be considered as read before the House.

* Laid on the Table and also placed in Library. See No. LT 6936/2007

12.05 hrs.